

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1658
ANSWERED ON:02.08.2000
FUND FOR N. G. O.
BALIRAM;RAGHURAJ SINGH SHAKYA;T. GOVINDAN

Will the Minister of LABOUR be pleased to state:

- (a) The amount provided to Non-Governmental Organisations for Industrial Training Organisations during the last three years, State-wise:
- (b) Whether these agencies are misusing the funds in the name of Industrial training: and
- (c) If so, the steps proposed to be taken by the Government to check the misuse of funds?

Answer

MINISTER OF STATE FOR LABOUR & EMPLOYMENT (SHRI MUNI LALL)

a) The Directorate General of Employment & Training (DGE&T) in the Ministry of Labour is the apex organisation responsible for vocational training at the national level. Vocational training being a concurrent subject, both Central and State Governments share the responsibility. Laying down policies, standards, norms and conducting of final trade test on national basis is the responsibility of DGE&T, whereas the Industrial Training Institutes are under the administrative and financial control of the concerned State Governments/UT Administrations. Presently there is no Central Scheme to provide funds to Non-Governmental Organisations for establishing industrial training organisations.

(b) & (c) Does not arise in view of (a) above.